

Central Administrative Tribunal, Principal Bench

Original Application No.233 of 2002

M.A.No.239/2002

New Delhi, this the 29th day of January, 2002

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

1. Sh. R.P. Mathur s/o late Sh. D.P. Mathur,
A-134, Sector-22, Noida
Dist. Gautam Budh Nagar (UP)
2. Smt. Jaswant Kaur w/o Shri Ravinder Singh
X/116, Tagor Gali, Gandhi Nagar,
Delhi-110031
3. Smt. Anju Jain w/o Shri Rajesh Jain
Block C2-A/15/75, Janak Puri
New Delhi-110058
4. Smt. Amita Aggarwal w/o Shri Vishwadeep
412-D, Pocket-II, Mayur Vihar, Phase-I
Delhi-110091
5. Smt. Ritu Dhingra w/o Shri Vinay Dhingra
XV-2310, Dinkara Building, Paharganj
New Delhi-110055
6. Shri Mohan Lal s/o Shri Ram Ratan
C-149, Jwala Puri, Nangloi, Phase-4
Delhi-110087
7. Shri C. Sudhir Toppo s/o Shri Joseph Toppo
Sector-7/251, Pushp Vihar, Saket,
New Delhi-110017
8. Shri Dinesh Kumar s/o Shri Rajender Kumar
TP 99, Pritam Pura, Delhi-88
9. Smt. Shailly Jain w/o Shri Manoj Jain
F-7/10, Krishna Nagar, Delhi-110051
10. Shri Guru Prasad s/o Shri Bal Krishan
B-9/6677, Street No.8, Dev Nagar, Karol Bagh
New Delhi-110005

- Applicants

(By Advocate: Shri Deepak Verma)

Versus

1. The Chairman,
Staff Selection Commission
Block-XII, CGO Complex, Lodi Road,
New Delhi-110003
2. The Secretary
Dept. of Expenditure, Ministry of Finance,
North Block,
New Delhi-110001

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3. The Secretary
Staff Selection Commission
Block-XII, CGO Complex, Lodi Road,
New Delhi-110003

- Respondents

O R D E R (ORAL)

By Mr. V.K. Majotra, Member (A)

M.A.239/2002 for joining together, is allowed.

2. Heard Shri Deepak Verma, learned counsel of the applicants.

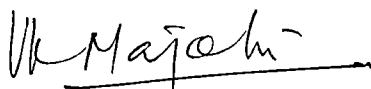
3. The applicants, ten in number, are EDP Data Entry Operators-A (DEO-A) at the headquarters of Staff Selection Commission (in short 'SSC'), New Delhi. The learned counsel stated that the 5th Central Pay Commission (in short 'CPC') enhanced the pre-revised scale of DEOs-A from Rs.1150-1500 to that of Rs.1320-2040 and recommended revised pay scale of Rs.4000-6000 for DEOs-A w.e.f. 1.1.96 (Annexure A-1). The aforesaid revised pay scale has been implemented by Govt. of India in respect of EDP/DEOs-A working in various Ministries and Departments such as Ministry of Agriculture, Department of Statistics and even the Regional Offices of SSC. Drawing our attention to Annexure A-5, the learned counsel stated that one Shri Sanjay Gurvekar who is junior to applicants Shri R.P.Mathur and Ms.Jaswant Kaur as DEO-A, has been accorded the revised pay scale of Rs.4000-6000 as per Annexure A-4 dated 28.12.99 furnishing details of DEO-A at SSC (M.P.). It is alleged that respondents have not yet given the applicants the revised pay scale of Rs.4000-6000 w.e.f. 1.1.96 as admissible to DEOs-A. The applicants have made representation/reminder (Annexures A-6 and A-7) for

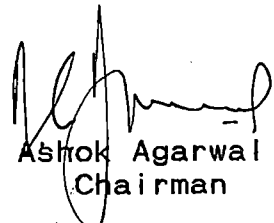
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refixation of their pay in the corrected revised scale of Rs.4000-6000 w.e.f. 1.1.96 with consequential benefits, which have remained unresponded.

4. Having regard to the claims made and documentary proof furnished regarding the implementation of the revised scale of Rs.4000-6000 in various Govt. of India Ministries/Departments as well as Regional Office of SSC, at this stage itself we find that interests of justice will be duly met if the respondents are called upon to dispose of the applicants' aforesaid representations by passing a reasoned and speaking order within a period of two months from the date of communication of these orders. We direct accordingly. No costs.

Copy of this OA may also be sent to the respondents by way of a supplementary representation.


(V.K.Majotra)
Member (A)


(Ashok Agarwal)
Chairman

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